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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2085/2 000

New Delhi, this the 5th day of September, 2002

Hon'ble Dr. A.Vedavalli, ^{Member (J)}
Hon'ble Sh. Govindan S.Tampi, Member (A)

Sh. B.N.Sharma
Ex. UDC
S/o Sh. Lok Nath Sharma
previously employed in Ministry of Defence
R/o C-540, LIG Flats, Brij Vihar
Ghaziabad, Uttar Pradesh. ... Applicant
(By Adv. Sh. A.K.Trivedi)

Vs.

1. Union of India : through
Its Secretary
Ministry of Defence
South Block, New Delhi.

2. Dy. Secretary
Govt. of India, Ministry of Defence
New Delhi.

... Respondents

(By Adv. Sh. S.M.Arif)

ORD E R (ORAL)

By Hon'ble Dr. A.Vedavalli, M (J)

Counsel for the applicant seeks permission
to withdraw the present OA with liberty to file
a fresh OA. Permission granted.

2. OA is dismissed as withdrawn. The applicant
is granted liberty to file a fresh OA, if so advised,
in accordance with law.

A. Vedavalli

(Dr. A.Vedavalli)
Member (J)

(Govindan S.Tampi)
Member (A)

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